

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2245  
ANSWERED ON:07.12.2005  
COMPLETION OF ENQUIRY  
Shakya Shri Raghuraj Singh

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

to the reply given to Unstarred Question No. 6578 on May 10, 2005 and state:

- (a) whether the enquiry into alleged change of hands of the society to which the land in question was allotted has been completed by the Delhi Development Authority (DDA);
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF URBAN DEVELOPMENT AND CULTURE ( SHRI S. JAIPAL REDDY )

(a)to(c): Delhi Development Authority has sought report from the Registrar of Societies, Government of National Capital Territory of Delhi (GNCTD) on the allegation of sale/purchase or change in members of the Society, as Societies registered under Societies Registration Act are administered by Government of NCT of Delhi.